

Annexure – 3

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Unity Small Finance Bank Limited	03/09/2025	82363975.19	82234166.79	Secured	Yes	Yes	No	39.69	NIL	NIL	129808.40	NIL	Note 1
2	HDFC Bank Limited	09/09/2025	8230855.14	7960323.14	Secured	Yes	Yes	No	3.84	NIL	NIL	207532.00	NIL	Note 1
3	Punjab National Bank	09/09/2025	117712883.00	116988061.46	Secured	Yes	Yes	No	56.47	NIL	NIL	724821.54	NIL	Note 1
			208307713.33	207182551.39					100.00	NIL	NIL	1125161.94		

(Amount in ₹)

*Note 1 - The claims for Principal Outstanding, Interest, and Default Interest have been provisionally admitted based on the proof and documents provided by the Financial Creditor. However, these claims could not be verified against the Corporate Debtor's books of accounts due to the unavailability of financial statements and other relevant information. Therefore, the claimed amounts and the composition of the Committee of Creditors may change once the verification process is completed.

Jitender Kohari



Jitender Kohari
Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP
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